

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3125**  
ANSWERED ON 16.12.2021

**STUDY OF POLLUTION IN RIVERS**

3125. SHRI PARTHIBAN S.R.

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has constituted any expert group for the study of ill-effects of increasing water pollution in the rivers across the country;
- (b) if so, the details thereof including the names of the severely affected rivers;
- (c) the details of the rivers at present where the cleaning projects are going on, State-wise;
- (d) whether the Government is working on any time bound plan to make the rivers completely pollution free; and
- (e) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) Central Pollution Control Board (CPCB) in association with the State Pollution Control Boards/Committees in different States/Union Territories (UTs) have been monitoring the water quality of rivers and other water bodies through a network of monitoring stations under the National Water Quality Monitoring Programme. Based on water quality monitoring results, pollution assessment of rivers has been carried out by CPCB from time to time. As per the last report published by CPCB in September 2018, 351 polluted stretches were identified on 323 rivers based on monitoring results in terms of Bio-chemical Oxygen Demand (BOD), an indicator of organic pollution. State-wise details of polluted river stretches are given at **Annexure-I**.

(c) to (e) Cleaning/rejuvenation of rivers is an ongoing activity. It is the responsibility of the States/UTs, Local Bodies and industrial units to ensure required treatment of sewage and industrial effluents to the prescribed norms before discharging into river and other water bodies, coastal waters or land to prevent and control of pollution therein. For conservation of rivers, this Ministry has been supplementing efforts of the States/UTs by providing financial and technical assistance for abatement of pollution in identified stretches of rivers in the country through the Central Sector Scheme of NamamiGange for rivers in Ganga basin and the Centrally Sponsored Scheme of National River Conservation Plan (NRCP) for other rivers.

Proposals for pollution abatement works in the towns along polluted river stretches are received from the States/UTs from time to time for consideration under NRCP and sanctioned based on their prioritization, conformity with NRCP guidelines, availability of plan funds, etc. NRCP has so far covered polluted stretches on 34 rivers in 77 towns spread over 16 States in the country with the project sanctioned cost of Rs.5961.75 crore, and *inter-alia*, a sewage treatment capacity of 2677 mld has been created. Under Namami Gange programme, a total of 353 projects, including 157 projects for sewage treatment of 4952 mld and sewer network of 5212 kms., have been sanctioned at a cost of Rs.30458 crore. State/UT-wise details of rivers covered under NRCP, Namami Gange and Ganga Action Plan (GAP) are given at **Annexure-II**.

In addition, sewerage infrastructure is created under programs like Atal Mission for Rejuvenation & Urban Transformation (AMRUT) and Smart Cities Mission of Ministry of Housing & Urban Affairs.

As per the Provisions of Environment (Protection) Act, 1986 and Water (Prevention & Control of Pollution), Act 1974, industrial units are required to install effluent treatment plants (ETPs) and treat their effluents to comply with stipulated environmental standards before discharging into river and water bodies. Accordingly, CPCB, State Pollution Control Boards/Pollution Control Committees monitor industries with respect to effluent discharge standards and take action for non-compliance under provisions of these Acts.

Besides, in compliance of the orders of National Green Tribunal (NGT) in Original Application No.673/2018 regarding rejuvenation of polluted river stretches in the country, States/UTs are required to implement approved action plans for restoration of the polluted stretches in their jurisdiction as identified by CPCB and published in their report of 2018, within the stipulated timelines. As per the orders of NGT, regular review on implementation of action plans is undertaken in the States/UTs and also at Central level.

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 3125 TO BE ANSWERED ON THE 16.12.2021 REGARDING ‘STUDY OF POLLUTION IN RIVERS’.**

**State / UTs Wise Polluted River Stretches**

<b>S.No.</b>	<b>Name Of State</b>	<b>Name Of Polluted River Stretches</b>	<b>Number</b>
1	Andhra Pradesh	Kundu, Tungabhadra, Godavari, Krishna, Nagavali	5
2	Assam	Bharalu, Borsola, Deepar Bill, Digboi, Kamalpur, PanchnaiBrahamputra, Kharsang, Pagldia, Barak, Baroi Bega, Beki, Bhogdoi, Boginadi, Borbeel, BordoibamBeelmukh, Burhidihing, Dhansiri, Dikhow, Dikrong, Diplai, Disang, Gabharu, Holudunga, Jai Bharali, Jhanji, Kalong, Kapili, Killing, Kohora, Kulsi, Malini, Mora Bharali, Parashali, Puthimari, Ranga, Samaguri, Sankosh, Silsako, Sorusola, Son, Sonai, TengaPukhuri	44
3	Bihar	Sirsia, Farmar, Ganga, Poonpun, Ram Rekha, Sikrahna	6
4	Chhattisgarh	Hasdeo, Kharoon, Mahanadi, Seonath, Kelo	5
5	Daman, Diu and Dadra Nagar Haveli	Damanganga	1
6	Delhi	Yamuna,	1
7	Goa	Sal, Mandovi, Talpona, Assonora, Bicholim, Chapora, Khandepar, Sinquerim, Tiracol, Valvant, Zuari	11
8	Gujarat	Amlakhadi, Bhadar, Bhogavo, Khari, Sabarmati, Vishwamitri, Dhadar, Triveni, Amravati (Tributary Of Narmada), Damanganga, Kolak, Mahi, Shedhi, Tapi, Anas, BalehwarKhadi, Kim, Meshwa, Mindhola, Narmada	20
9	Haryana	Ghaggar, Yamuna	2
10	Himachal Pradesh	Sukhana, Markanda, Sirsa, Ashwani, Beas, Giri, Pabbar	7
11	Jammu & Kashmir	Devika, Banganga, ChuntKol, Gawkadal, Tawi, Basanter, Chenab, Jhelam, Sindh	9
12	Jharkhand	Garga, Sankh, Subarnarekha, Damodar, Jumar, Konar, Nalkari	7
13	Karnataka	Arkavathi, Lakshmantirtha, Malprbha, Tungabhadra, Bhadra, Cauvery, Kabini, Kagina, Kali, Krishna, Shimsha, AsangiNalla, Bhima, Kumardhara, Netravathi, Tunga, Yagachi	17
14	Kerala	Karamana, Bharathapuzha, Kadambayar, Keecheri, Manimala, Pamba, Bhavani, Chitrapuzha, Kadalundy, Kallai, Karuvannur, Kavvai, Kuppam, Kuttiyady, Mogral, Periyar, Peruvamba, Puzhackal, Ramapuram, Thirur, Uppala	21
15	Madhya Pradesh	Chambal, Khan, Kshipra, Betwa, Sone, Gohad, Kolar, Tapi, Bichia, Chamla, Choupan, Kalisot, Kanhan, Katni, Kunda, Malei, Mandakini (Mp), Newaj, Parvati, Simrar, Tons, Wainganga	22
16	Maharashtra	Godavari, Kalu, Kundalika, Mithi, Morna, Mula, Mutha, Nira, Vel, Bhima, Indrayani, Mula-Mutha, Pawana, Wainganga, Wardha, Ghod, Kanhan, Kolar (Mah), Krishna, Mor, Patalganga, Pedhi, Penganga, Purna, Tapi, Urmodi, Venna, Waghur, Wena, Bindusar, Bori, Chandrabhaga, Darna, Girna, Hiwara, Koyna, Pehlar, Sina, Titur, Amba, Bhatsa, Gomai, Kan, Manjeera, Panchganga, Panzara, Rangavali, Savitri, Surya, Tansa, Ulhas, Vaitarna, Vashisti	53

17	Manipur	Nambul, Imphal, Iril, Khuga, Khujairok, Lokchao, Manipur, Thoubal, Wangjing	9
18	Meghalaya	Umkhrah, Umshyrpi, Kyrhukhla, Nonbah, Umtrew, Lukha, Myntdu	7
19	Mizoram	Tiau, Tlawng, Tuipui, Tuivawl, Chite, Mat, Saikah, Tuikual, Tuirial	9
20	Nagaland	Dhansiri, Dzuna, Chathe, Dzu, Dzucha, Sano	6
21	Odisha	Gangua, GuradihNallah, Kathajodi, Nandirajhor, Daya, Kuakhai, BanguruNallah, Bheden, Brahamani, Budhabalnaga, Kusumi, Mahanadi, Mangala, Nagavalli, Nuna, Ratnachira, Rushikulya, Sabulia, Serua	19
22	Puducherry	Arasalar, Chunnambar	2
23	Punjab	Ghaggar, Satluj, Kali Bein, Beas	4
24	Rajasthan	Banas, Chambal,	2
25	Sikkim	ManeyKhola, Rangit, Ranichu, Teesta	4
26	Tamil Nadu	Cauvery, Sarabanga, ThirumanimUthar, Vasista, Bhavani, Tambirapani	6
27	Telangana	Musi, Manjeera, Nakkavagu, Karakavagu, Maner, Godavari, Kinnersani, Krishna	8
28	Tripura	Burigaon, Gumti, Haora, Juri, Khowai, Manu	6
29	Uttar Pradesh	Hindon, Kalinadi, Varuna, Yamuna, Gomti, Ganga, Ramganga, Betwa, Ghaghara, Rapti, Sai, Saryu	12
30	Uttarakhand	Bhela, Dhela, Suswa, Kichha, Kalyani, Ganga, Kosi, Nandour, Pilkhar	9
31	West Bengal	Vindhadhari, Mahananda, Churni, Dwarka, Ganga, Damodar, Jalangi, Kanshi, Mathabhanga, Barakar, Dwarakeshwar, Kaljani, Karola, Mayurkashi, Rupnarayan, Silabati, Teesta	17
<b>Grand Total :</b>			<b>351</b>

**ANNEXURE- II****ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (e) OF LOK SABHA UNSTARRED QUESTION NO. 3125 TO BE ANSWERED ON THE 16.12.2021 REGARDING 'STUDY OF POLLUTION IN RIVERS'.****(a) State-wise details of rivers covered under National River Conservation Plan (excluding Ganga and its tributaries)**

S. No.	State	Name of Rivers covered	Number of Rivers covered
1	Andhra Pradesh	Godavari	1
2	Telangana	Godavari & Musi	2
3	Jammu & Kashmir	Devika & Tawi	2
4	Jharkhand	Subarnarekha	1
5	Gujarat	Sabarmati, Mindola & Tapi	3
6	Goa	Mandovi	1
7	Karnataka	Tunga, Bhadra, Tungabhadra, Cauvery & Pennar	5
8	Maharashtra	Godavari, Tapi, Krishna, Panchganga & MulaMutha.	5
9	Madhya Pradesh	Wainganga, Narmada & Tapti.	3
10	Manipur	Nambul	1
11	Odisha	Brahmini, Mahanadi	2
12	Punjab	Ghaggar, Beas & Satluj	3
13	Tamil Nadu	Adyar, Cooum, Vaigai, Vennar, Cauvery & Tamrabarani	6
14	Kerala	Pamba	1
15	Sikkim	Rani Chu	1
16	Nagaland	Diphu and Dhansiri	2

**(b) State-wise details of rivers covered under Namami Gange and GAP (Ganga and its tributaries)**

Sl. No.	State	Name of Rivers covered	Number of Rivers covered
1.	Uttarakhand	Ganga, Alaknanda, Bhagirathi, Mandakini, Kosi, Rishpana & Bindal	7
2.	Uttar Pradesh	Ganga, Yamuna, Kali, Gomti, Saryu, Ram Ganga	6
3.	Bihar	Ganga, Burhi Gandak, Kharkari	3
4.	Jharkhand	Ganga, Damodar	2
5.	West Bengal	Ganga, Damodar, Banka, Mahananda	4
6.	Delhi	Yamuna	1
7.	Haryana	Yamuna	1
8.	Himanchal Pradesh	Yamuna	1
9.	Madhya Pradesh	Beehar, Betwa, Khan, Kshipra, Mandakini, Chambal	6
10.	Rajasthan	Chambal	1